सेवा में,

50(E)

अवर सचिव, स्थापना शाख़ा, बिहार विधान सभा, पटना।

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या- 1स्था॰-36/2021-345, दिनांक- 06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

11/2/25

विश्वासभाजन,

(मनीष कुमार)

सहायक प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना ।

Declaration or Assets and Liabilities

	Year2025
I, Manish Kumar	son/daughter/wife of Shri Baiju Prasad Singh
aged51 (Approx) Years,	belonging to Administrative Cadre
service and presently working as	Assistant Section Officer, Bihar Legislative Assembly,
given herein below the details of the	assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants*:	

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs15,000/-	Rs 8,000/-	·Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		Rs 6,000/- S.B.I., Bihar Vidhan Mandal	Rs 22,000/- S.B.I., Bihar Vidhan Mandal	Rs 11,100/- S.B.I., Bihar Vidhan Mandal	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Money Plus of Rs 10,000/-	Nil	Nil	LIC Marriage endut Policy of Rs1,00,000/-	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Tata Tiago bearing Reg. No BR01DJ9673 of Year Oct, 2017 (2) Yamha Fzx bearing Reg. No BR01HB 8358 of year 2023	Nil			
(vi)	Jewellery (give details of weight and value)	Gold 70 gm (Approx)	Gold-280 gm (Approx) Silver- 1200gm (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1 Siddhi Datri	Dependant-2 Mritunjay Bhardwaj	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market yalue	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	A Residential Flat bearing No603, Devendra Residency, K bagh main Raod, Patna. (joint ownership) 950 Sq.ft.	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF. (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2024
(a)	(i) Loans from Banks	Education Loan from State Bank Of India, Main Branch, Patna	05,71,808/-
	(ii) Loans from financial institutions	. Nil	Nil .
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	85,689/- Assessment Year 2024-25 PAN No AOCPK2816E	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1267
Gender	:-	M (M/F)
Date of Birth	:-	0 2 0 8 1 9 7 4 (DD/MM/YYYY)
Class/Group	÷	(A/B/C)
Cadre	:	Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	VAISHALI
I hereby declare th	at the a	have details are true to the best of my knowledge and be

Signature:

Name of Employee: Manish Kumar

Designation: **Assistant Section Officer**

> Department: Bihar Legislative Assembly, Patna

Note:

Place: Patna

Date: 06/02/2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.